# GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- 4305 TO BE ANSWERED ON- 27/03/2023

#### WELFARE OF STs

#### 4305. SHRI COSME FRANCISCO CAITANO SARDINHA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the funds granted to Goa for the welfare of Scheduled Tribes (STs) during the last five years, year-wise;
- (b) whether some portion of the funds have not been released yet and if so, the details thereof and the reasons therefor;
- (c) whether the Government is providing the grants for the welfare of STs independently to the local bodies or they have been provided the funds earmarked for the State concerned; and
- (d) if so, the details thereof?

### **ANSWER**

## MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a) to (d): The details of funds released / granted by Ministry of Tribal Affairs under some of its schemes/programmes during last five years for the development and welfare of Scheduled Tribes in Goa are given at **Annexure**. Schemes in general are demand driven and allocations/releases are made by the Ministry as per proposals received from States/UTs.

The Ministry does not provide the funds to Local Bodies directly.

Annexure referred to in reply to parts (a) to (d) of the Lok Sabha Unstarred Question No. 4305 for 27.03.2023 by SHRI COSME FRANCISCO CAITANO SARDINHA regarding "WELFARE OF STS"

(Rs. in Lakh)

S.No.	Schemes	2017-18	2018-19	2019-20	2020-21	2021-22 (PMAAGY)
1	Special Central Assistance to Tribal Sub Scheme (SCA to					0
	TSS)	559.09	352.31	0.00	724.26	
	Grants under Article					
2	275(1) of the	103.00	345.66	0	0	600.41
<u> </u>	Constitution'					
3	Pre-Matric	3.75	80.83	80.56	41.35	0
	Scholarship					
	Post-Matric	364.80	536.26	732.79	458.18	0
4	Scholarship	307.00	550.20	132.17	7,50.10	U

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